

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

49. C.P. 4259/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.12.2019**

NAME OF THE PARTIES: Dinesh Kumar Premchand Pandey

v/s.

Telebuild Constructions Pvt Ltd

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

List this matter on 12.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)